

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:269
ANSWERED ON:25.07.2000
ETHNIC VIOLENCE IN TRIPURA
KINJARAPU YERRANNAIDU;SUKENDER REDDY GUTHA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons killed in ethnic violence in Tripura during the last six months; and
- (b) the action taken by the Union Government to intervene and contain the violence between the tribals and non-tribals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D.SWAMI)

(a): During the last six months, 71 persons have been killed in ethnic violence in Tripura.

(b): Steps taken by Government to combat militancy and contain ethnic violence in Tripura include, inter alia, deployment of Central Para Military Forces, improved coordination and sharing of intelligence amongst security forces, modernisation and upgradation of State Police Forces, reimbursement of security related expenditure, sanction of Special Central Assistance to the State Government, declaration of the most seriously affected areas as `disturbed areas` under the Armed Forces (Special Powers) Act, 1958 and notification of the major militant groups as `Unlawful Association` under the Unlawful Activities (Prevention) Act, 1967.

The situation in Tripura has been kept under constant watch by the Central Government. A series of meetings have been held in the Ministry of Home Affairs to review the situation. Union Home Minister himself visited Tripura on March 27-28, 2000. This was followed by a visit by the Union Home Secretary on June 7-8, 2000. The situation in the State was extensively reviewed during these visits.